POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

MULTIFARIOUS TRADING & AGENCIES LIMITED

Registered Office: 477, Chandra Chowk, 3rd Lane Sheth Mooljee Jaitha Cloth Market, Sheikh Memon Street, Mumbai 400002

This Post Offer Public Announcement is being issued by Sobhagya Capital Options Limited (hereinafter referred to as the "Manager to the Offer" or "SCOL") for and on behalf of Kernel Tech Networks Private Limited (hereinafter referred to as the "Acquirer" or "KTNPL") (Registered Office: Block A- 1 Parle Colony, C.H.S., Saharkar Road, Vile Parle (East) , Mumbai- 400057) and is to be read in continuation of and in conjunction with the Public Announcement dated February 16, 2010, Corrigendum to the Public Announcement dated April 07, 2010 (hereinafter collectively referred to as the "PAs"), Letter of Offer dated April 09, 2010 ("the Letter of Offer") to the Shareholders of Multifarious Trading & Agencies Limited (hereinafter referred to as the "Target" or "MTAL") (Registered Office: 477, Chandra Chowk , 3rd Lane Sheth Mooljee Jaitha Cloth Market , Sheikh Menon Street, Mumbai - 400002) to acquire upto 30,000 fully paid up equity shares of Rs. 10/- each of the Target ("Share") representing 20% of the expanded subscribed equity share capital of the Target ("the Offer") as on February 16, 2010 , pursuant to and in compliance with, Regulation 10, 11(2) and 12 and other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (hereinafter referred to as the "Regulations" or "SEBI (SAST) Regulations").

The details required to be notified under the Regulations following the completion of the Offer are as follows:-

1. **Name of the Target**: Multifarious Trading & Agencies Limited
2. **Name of the Acquirer**: Kernel Tech Networks Private Limited
3. **Name of Manager to the Offer**: Sobhagya Capital Options Limited
4. **Name of the Registrar to the Offer**: Mondkar Computers Private Limited
5. **Offer Details:-**

5.1 Date of Opening of the Offer: April 19, 2010 (Monday)

5.2 Date of Closure of the Offer: May 08, 2010 (Saturday)

6. **Details of the Acquisition**:

S. No.	Item	Proposed in the Letter of Offer		Actual	
6.1	Offer Price per fully paid up equity share	Rs. 100.00		Rs. 100.00	
		Number of shares	Percentage (in %)	Number of shares	Percentage (in %)
6.2	Shareholding of the Acquirer prior to the Preferential Allotment /SPA	Nil	Nil	Nil	Nil
6.3	Shares acquired through Preferential Allotment	1,00,000	66.67%	1,00,000	66.67%
6.4	Shares acquired through SPA	10,000	6.67%	10,000	6.67%
6.5	Shares acquired in the Open Offer	30,000	20.00%	Nil	Nil
6.6	Size of Open Offer (number of shares * Offer Price per share)	Rs.30,00,000		Nil	
6.7	Shares if any acquired after the Public Announcement but 7 workings days prior to the closure of offer	NIL			
		Number of shares	Percentage (in %)	Number of shares	Percentage (in %)
6.8	Post Offer Shareholding of the Acquirer (6.2+6.3+6.4+6.5)	1,40,000	93.33	1,10,000	73.33
6.9	Pre Offer Shareholding of the Public	12,500	25.00	12,500	25.00
6.10	Post Offer Shareholding of the Public	10,000*	6.67	40,000*	26.67

**Includes the remaining Share holding of the erstwhile Promoter/ Promoter Group.*

7. **Status of the Escrow Account, whether released or not**: The amount lying in Escrow Account is yet to be released to the Acquirer.
8. **Payment of interest, if any, to the shareholders along with the details thereof**: Not Applicable
9. **Status of Investor Complaints received, if any**: Nil

The Board of Directors of the Acquirer accepts full responsibility for the information contained in this Post Offer Public Announcement and is also responsible for the obligations of the Acquirer as laid down in the SEBI (Substantial Acquisition of Shares and Takeover) Regulations, 1997 and subsequent amendments made thereof.

This Post Offer Public Announcement will also be available on the SEBI website at **www.sebi.gov.in**

Issued by the Manager to the Offer on Behalf of the Acquirer

MANAGER OF THE OFFER

SOBHAGYA
CAPITAL OPTIONS LTD.

SOBHAGYA CAPITAL OPTIONS LIMITED

Registered Office: B- 206, Okhla Industrial Area, Phase- I, New Delhi- 110020.

Tel. No.: +91 11 40777000 **Fax No.:** +91 11 2681 9439, 40777069

Contact Person: Mr. Amit Kumar/Ms. Surabhi Chaddha

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Sobhagya/018/2010

Place: New Delhi

Dated: May 14, 2010